Subject: Partial Relaxation in plying of Mechanized Sailing Vessels (MSVs) in certain areas on Western Coast of India, during foul weather – reg.

Pursuant to several representations from Sailing Vessels Owners Associations and realizing the importance of trade to meet demand of live stock in Mid East Asian countries, considering the social problems of unemployment of sailing vessel seamen and after careful examinations of weather pattern in the North Arabian sea off North Gujarat coast and adjoining west central Arabian sea off Oman coast as per the reports provided by Indian Metrological Department (IMD), the Director General of Shipping is pleased to order the following relaxation to MS Notice No 28 of 2009.

1. The concerned Registrars of sailing Vessels, Port Administrations and custom commissioners may allow plying of Mechanized sailing Vessels (MSVs) in North Arabian sea off North Gujarat coast and adjoining west central Arabian sea off Oman coast during foul weather up to 10th June, 2018, provided such MSVs meet the following criteria:

   (a) Sailing Vessels prior departure would inform the Principal Officer (PO), MMD and DG Com-centre and report position to DG Com-centre in every six (06) hours.
(b) Observance of traffic discipline with respect to plying on agreed predetermined routes

(c) Follow pre-determined routes as per the passage plan for North Arabian Sea off North Gujarat coast and adjoining West central Arabian sea off Oman coast with significant wave height being not more than two (02) meters;

(d) Confirmation of settled weather condition outlook for next 48 hours from the Port Administration (Port Control) of commencement of voyage.

Sd/-

(Dr. Malini V. Shankar, IAS)
Director General of Shipping &
Secretary to the Govt. of India